

24

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 533/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Aroawana Ports & Infrastructure Pvt. Ltd.  
V/s  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

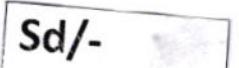
S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajit Singh Gawar	Advocate for Petitioner	

ORDER

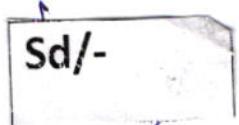
CP No.533/252/NCLT/MB/MAH/2017

On the application filed by the applicant, ROC, Mumbai is hereby directed to file its report on or before next date of hearing.

List this matter on 23.11.2017.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)